



**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/146/2016
NAME OF THE PETITIONER(S) : Nirej V. Paul & another
NAME OF THE RESPONDENT(S) : The Canning Industries Cochin Limited & 15 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	SRIKANT MOHAN	For the R-I Company	
2.	K. Gowtham Kumar	Counsel for Respondent	

ORDER

Shri Srikanth Mohan, PCS representing R1 company present. Shri K Gowtham Kumar, counsel for respondents present. Both the counsels submitted arguments in relation to the CA 19/2016. Order is reserved. Both the counsel stated that the pleadings in the main CP are complete. The matter is posted for final hearing in the main CP. Put up on 20.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)